

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 12

IA No. 1473/22
950/23
(a/w 343/22 for ref. purpose)
In

CP(IB) No. 20/Chd/Pb/2019
(Admitted)

Under Section 7 & 66 IBC 2016
R 11 NCIT

In the matter of:

Bank of India

...Petitioner/Financial Creditor

Vs.

Little Bee International Pvt. Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No.II), are on official tour on account of *colloquium* today, the matter is adjourned to 06.12.2023.

Sd/-

Court Officer

November 02, 2023
Priyanka